## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/3/2016

NAME OF THE PETITIONER(S)

:Sadayaramanujam G., and 2 others

NAME OF THE RESPONDENT(S)

:GGN Spinning Mills (P) Limited and 1 others

**UNDER SECTION** 

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Sushmattarini. A
for Mfs. V. Romachandean
Advocates
2. R. SANKARANOR AYANON

S.CO.A.

Count for R1 to 12

## **ORDER**

Counsel for the petitioner present. Counsel for R1 & R2 present. The counsel for R1 filed the counter but some clerical errors have crept in. The counsel for petitioner is directed to remove the errors by making corrections and putting her signature. An application was moved by the counsel for the petitioner for bringing LRs of deceased R2 on record. The counsel for R1 has no objections for bringing the LRs of deceased R2 on record. Therefore, the LRs of deceased R2 are taken on record. Accordingly the petition may be amended. Put up on 16.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)